#### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 102(ND)16 CA. NO.

CORAM:

## PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Shakuntala Devi Golyan & Anr. V/s. M/s. Colorado Chattels Pvt. Ltd. & Ors.

## SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Vasudha Sen Aldrayfratop do		Reparded No. 1-3	fusz
	Jushbor Taimmi		0	

# Common Order

A request for adjournment is being made by the ld. Counsel for the Sx. respondents, as the senior counsel is not available. Ld. Counsel for the petitioner has no objection if the matter is taken up tomorrow, in view of the urgent interim prayer made.

List the matter on 22.07.2016 at 10.30 a.m. as item no.1.

(Ina Malhotra) Member Judicial

(R.Varadharajan) Member Judicial

ß